

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 06<sup>th</sup> April, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 49/2016(CZ)	Kailash Prajapati & 5 Ors. Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv. Ms. Anita Agrawal, Adv.	
2.	Review Application No. 04/2015(CZ) in Original Application No. 26/2015(CZ)	State of M.P. through Collector, Burhanpur Vs. Sheikh Altaf & 17 ors.	Mr. Sachin K. Verma, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 26/2015(CZ) <b>(M.A.No.229/15)</b> <b>(M.A.No.230/15)</b> <b>(M.A.No.705/15)</b> <b>(M.A.No.806/15)</b> <b>(M.A.No.807/15)</b> <b>(M.A.No.180/16)</b>	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
4.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Wakil, Adv.	
5.	<b>Original Application No. 21/2013(CZ)</b> <b>(M.A.No.739/15)</b> <b>(M.A.No.792/15)</b> <b>(M.A.No.795/15)</b> <b>(M.A.No.844/15)</b> <b>(M.A.No.847/15)</b> <b>(M.A.No.855/15)</b> <b>(M.A.No.95/16)</b> <b>(M.A.No.211/16)</b> <b>(M.A.No.215/16)</b>	<b>Dr. Alankrita Mehra</b> <b>Vs.</b> <b>Union of India &amp; 9 Ors.</b>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. for R-6 Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv.	

			<p>Mr. Vijay Bahadur Singh Tomar, Adv.  Mr. Ajay V. Gupta, Adv.  Mr. Dharamveer Sharma, Adv.  Mr. V.H.Vaswani, Adv.  Mr. Ghanshayam, Adv.  Mr. Ravikant Patidar, Adv.  Mr. Nishith Tripathi, Adv.  Mr. Mahavir Bhatnagar, Adv.  Ms. Farzana Aziz, Adv.</p>	
6.	<p>Original Application No. 61/2015 (CZ)  <b>(M.A.No.658/15)</b>  <b>(M.A.No.675/15)</b>  <b>(M.A.No.723/15)</b>  <b>(M.A.No.762/15)</b>  <b>(M.A.No.801/15)</b>  <b>(M.A.No.06/16)</b>  <b>(M.A.No.143/16)</b></p>	<p>Ramesh Sharma  Vs.  State of M.P. &amp; 41 Ors.</p>	<p>Mr. Sivendu Joshi, Adv.  Mr. Alkesh Agrawal, Adv.  Mr. Deepak Gupta, Adv.  Mr. Anil Namdeo, Adv.  Mr. Anurag Maheshwari, Adv.  Mr. Surendra Singh Rajput, Adv.  Mrs. Sujatha Balachander, Adv.  Mr. Ravjyot Ghuman, Adv.  Mr. Shreyek Gupta, Adv.  Ms Gunjan Chowksey, Adv.  Mr. Motilal S.Tahilramani,Adv.  Mr. M. Bhatnagar, Adv.  Ms. Shivali S. Parihar, Adv.  Mr. T.R.Rajesh Saini, Adv.  Mr. Prakash Singh Jaat, Adv.  Mr. Sambhav Sogani, Adv.  Mr. Manish Vishwakarma, Adv.  Mr. Qasim Ali, Adv.  Mr. Hashim Ali, Adv.  Mr. Ankit Saxena, Adv.  Mr. Kartik Bhatnagar, Adv.  Mr. Arujun Sharma, Adv.  Mr. Aashish Vargale, Adv.</p>	
7.	<p>Original Application No. 106/2015(CZ)  <b>(M.A.No.820/15)</b>  <b>(M.A.No.135/16)</b>  <b>(M.A.No.136/16)</b></p>	<p>Akash Ingle  Vs.  State of M.P. &amp; 7 Ors.</p>	<p>Mr. Rohit Sharma, Adv.  Mr. Prashant Sthapak, Adv.  Ms. Anjum Feroz, Adv.  Mr. Purushaindra Kaurav, Adv.  Ms. Parul Bhadoriya, Adv.</p>	
8.	<p>Original Application No. 18 /2014(CZ)  <b>(M.A.No.256/15)</b>  <b>(M.A.No.279/15)</b>  <b>(M.A.No.344/15)</b>  <b>(M.A.No.97/16)</b></p>	<p>Amit Kumar Chaturvedi  Vs.  Union of India &amp; 9 Ors.</p>	<p>Mr. Ankit Saxena Adv.  Mr. Rameshwar Patel, Adv for R-1&amp;2  Mr. Sachin K. Verma, Adv. for R-4to6  Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&amp;8  Mr. B.C. Chaturvedi, Adv. for R-9  Mr. E.A. Qureshi, Adv. for R-10  Ms. Parul Bhadoriya, Adv.  Mr. Vishal Bhatnagar, Adv. &amp; Mr. Yogesh Bhatnagar, Adv. for SECL  Mr. Anurag Meheshary Adv.  Mr. Aslam Ali Adv.  Mr. Sandeep Guru Adv.</p>	

9.	Original Application No. 12/2015(CZ)	Peeyush Jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
10.	Original Application No. 115/2014 (CZ) <b>(M.A.No.399/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.818/15)</b> <b>(M.A.No.05/16)</b> <b>(M.A.No.11/16)</b>	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv. for R-6	
11.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K.Verma, Adv.	
12.	Original Application No. 39/2016	Devlok Grah Nirman Sahkari Samiti Ltd. Vs. State of M.P. & 3 Ors.	Mr. Neel Choudhary, Adv. Mr. Vinay Jain, Adv.	

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